Annexure - 8

Name of the corporate debtor: Asten Properties and Developers Private Limited; Date of commencement of CIRP: 13th June 2024; List of creditors as on: 04th July 2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

		Details of claim received		Details of claim admitted										
						Amount			% of		Amount of			
						covered			voting		any mutual			ļ
				Amount of		by	Amount	Whether	share in	Amount of	dues, that	Amount of	Amount of	
		Date of	Amount	claim		security	covered by	related	CoC, if	contingent	may be set-	claim not	claim under	
Sr. No.	Details of Claimant	receipt	claimed	admitted	Nature of claim	interest	guarantee	party?	applicable	claim	off	admitted	verification	Remarks, if any
														Tax Deducted Rs.17,625/- shall be the liability of
														the CD towards Income Tax Department. Hence
1	Baburajan B K	26-06-2024	52,625	35,000	Preofessional Fee	-	-	No		-	-	17,625	-	not admitted.
2	Antony T G	03-07-2024	58,495	58,495	Works Contract	-	-	No	-	-	-	-		one Signature missing
3	A J Flooring	03-07-2024	88,636	88,636	Works Contract	-	-	No		-	-	-		one Signature missing
Total			1,99,756	1,82,131		-	-		-	-	-	17,625	-	